

ITEM NO.119

COURT NO.16

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1116/2017

ISRAIL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

[ORIGINAL RECORDS (PHYSICAL FORM) HAVE BEEN RECEIVED]

Date : 20-02-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Appellant(s) : Mr. Sanbha Rumnong, Adv.
Mr. Samuel David, Adv.
Mr. Satyam Thareja, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As prayed for by the learned counsel for the appellant on
personal ground, the matter be listed on 27th February, 2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(RAVINDER KUMAR)
COURT MASTER (NSH)